

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4692  
ANSWERED ON:22.05.2006  
EMPLOYEES ON CONTRACT BASIS IN CENTRAL SECRETARIAT  
Azmi Shri Ilyas

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Union Government has started the recruitment of class-III and class-IV employees on contract basis;
- (b) if so, the reasons therefor including the wages being paid to them;
- (c) whether the Union Government is making payment to these employees through the contractors who make payment to the employees arbitrarily;
- (d) if so, the amount being appropriated by the contractors from the wages of the employees;
- (e) whether the Government proposes to do away with this unhealthy practice by providing all such employees with regular employment;
- (f) if so, by when it is likely to be implemented; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

- (a) to (g): Information is being collected and will be laid on the Table of the House.